

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4038

ANSWERED ON:20.12.2005

AGREEMENT OF WORLD BANK REGARDING EXTENSION OF ICDS III PROJECT

Patel Shri Kishanbhai Vestabhai;Tripathy Shri Braja Kishore

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether World Bank has agreed to extend the Integrated Child Development Scheme (ICDS)-III Project of which Udisha is a part ;
- (b) if so, the details in this regard ;
- (c) the details of the conditions imposed by World Bank ;
- (d) whether some State Governments have not drawn up their State Training Action Plan for the extended period ;
- (e) if so, the details thereof alongwith revised guidelines issued to the States; and
- (f) the details of the funds utilized by various States and persons benefited during each of the last three years ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SHRIMATI KANTI SINGH)

(a),(b)&(c) Yes, Sir.The World Bank has agreed to extend the Integrated Child Development Services (ICDS)-III Project, including Udisha, by 18 months i.e. upto 31.3.2006. No conditions have been imposed by the World Bank while agreeing to final extension up to 31.3.2006.

(d)&(e) State Training Action Plans (STRAPs) have not been received from the State Governments of Arunchal Pradesh, Jharkhand and Union Territory Administration of Daman & Diu. Guidelines were issued on 22.7.2005 to all States/Union Territories to draw up their STRAPs for the extended period

(1.7.2005 to 31.3.2006). Salient points were:

(i) all activities envisaged under the project, should be completed by March 2006; and

(ii) Funds proposed should be limited to the allocation/reallocation made separately for job Training, Other Training and Information, Education & Communication (IEC).

(f) Statements giving details of

(i) funds utilized by States/Union Territories

(ii) Job Training and

(iii) Refresher Training imparted to ICDS functionaries under Udisha during each of the last three years are at Annexures I, II & III respectively.